

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2012  
ANSWERED ON:04.08.2000  
SPECIAL PUNJAB SCHEME  
NAWAL KISHORE RAI;RAMJILAL SUMAN;ZORA SINGH MANN

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether any `Special Punjab Scheme` has been announced to sell the surplus quantity of wheat which is more than the buffer stock required in the country;
- (b) if so, the details thereof;
- (c) whether the Government have decided to sell this wheat on a lesser price than the economic price of Food Corporation of India under this scheme;
- (d) if so, the details thereof;
- (e) the price on which the said wheat is decided to be sold along with the losses likely to be suffered by the Government as a result thereof; and
- (f) the reasons to change the policy announced earlier that the wheat would be sold at the economic price only?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI CHAUHAN )

(a)&(b) Yes Sir, FCI has been authorised on 11.07.2000 to dispose off wheat from Punjab at the following rates:-

Month	Rate per qtl.
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July, 2000	Rs.700/-
August, 2000	Rs.750/-
September,2000	Rs.800/-

- (c)&(d): The issue prices under this scheme were worked out by deducting the carrying costs of wheat from the economic cost of wheat ex-Punjab.
- (e): The losses on account of lowering the issue prices will be offset by the savings in the carrying costs of the said stocks of wheat .
- (f): The action taken by the Government was with a view to offload surplus stocks of wheat which is adding to the carrying costs.